

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA):** (a) and (b). Sharing of Government accommodation is permissible with eligible categories of Government servants and no permission for such sharing is required. However, sharing with unauthorised persons or subletting a house completely is not permitted. Individual complaints received in this regard are inquired into and Government servants found guilty are penalised. Government have not come across any serious criticism about large-scale subletting of general pool accommodation

**Amendment in statutes of Central Universities**

3691. **SHRI D. B. CHANDRA GOWDA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under the consideration of Government to bring forth comprehensive amendments to the existing statutes governing the Central Universities; and

(b) if so, the salient features thereof?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):** (a) and (b). The Aligarh Muslim University Act has already been amended in 1972. It is proposed to introduce the Bill to amend the Delhi University Act in the current session of Parliament. The amendment of the Act of the Banaras Hindu University is also under active consideration. The amendment of the Visva-Bharati Act will also be taken up after the Committee, which has been appointed by the Government to determine the lines on which the University may develop and to recommend guidelines for amendment of the University Act, submits its report.

**Take over of wholesale trade in Vanaspoti in Delhi**

3692. **SHRI JAGANNATH MISHRA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Delhi Administration have decided to take over wholesale trade in Vanaspoti; and

(b) if so, the machinery entrusted with the distribution of Vanaspoti and the quantity to be issued to card holders?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN):** (a) No, Sir.

(b) Does not arise.

**Increase in sugar quota distributed through fair price shops in Delhi**

3693. **SHRI JAGANNATH MISHRA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Delhi Administration have decided to double the quota of sugar distributed through fair price shops; and

(b) if so, when it is to be implemented?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN):** (a) No, Sir.

(b) Does not arise.